

**Shri T. T. Krishnamachari:** Actually the entire thing is being done by the All-India Khadi and Village Industries Board.

**PHYSICS AND SOILS LABORATORIES**

\*615. **Shri S. C. Samanta:** Will the Minister of Irrigation and Power be pleased to state:

(a) the main work done in the new Physics and Soils laboratories at Poona, in 1953;

(b) whether any research work was undertaken there;

(c) if so, what it is; and

(d) whether a photo elastic laboratory also is going to be started there?

**The Deputy Minister of Irrigation and Power (Shri Hathi):** (a) and (c). A statement is laid on the Table of the House. [See Appendix III, annexure No. 21.]

(b) Yes, Sir.

(d) A Photoelastic Laboratory has already been set up in the Physics Division of the Central Water and Power Research Station, Poona.

**Shri S. C. Samanta:** May I know whether State Governments are allowed to utilise these laboratories for experimenting on things when they need?

**Shri Hathi:** Yes. The State Governments are also sending several problems which are being worked out in these laboratories.

**Shri S. C. Samanta:** May I know whether other new items are going to be taken up in the next year?

**Shri Hathi:** That will depend upon the nature of work that comes to the laboratory.

**Shri S. C. Samanta:** Which are the Ministries that are being benefited by this laboratory?

**Shri Hathi:** The Transport Ministry is one. Naturally, the Irrigation Ministry is there, and Natural Resources Ministry also.

**TELEPHONE CABLE FACTORY**

\*616. **Shri K. P. Sinha:** Will the Minister of Production be pleased to state:

(a) whether the Telephone Cable Factory has reached the stage of production; and

(b) what would be the recurring expenditure over the establishment of this Factory?

**The Minister of Production (Shri K. C. Reddy):** (a) Several of the shops have already been commissioned for production and it is expected that the production of unarmoured cables will have begun by the end of the current month. The production of armoured cables is likely to commence in May or June.

(b) About Rupees Five lakhs per year as estimated at the end of 1950. A revised estimate is now being prepared.

**Shri K. P. Sinha:** Is it a fact that this factory was to start production in February this year, and if so, why this delay?

**Shri K. C. Reddy:** There has not been much of delay. We are more or less keeping to the time schedule. At one stage we made attempts to see that the factory went into production in December last, but the requisite plant and machinery did not come as we expected. Therefore, there had been a put-off in the schedule by about two months.

**Shri K. P. Sinha:** May I know if any foreigner has got any interest in this factory?

**Shri K. C. Reddy:** No, Sir. Foreigners have no interest in the factory perhaps in the sense in which the hon. Member understands it. But, we are in collaboration with a foreign firm, the Standard telephone and Cable Co., who have given us the 'know-how' and are working with us in the establishment of this factory.

**Shri Sarangadhar Das:** May I know if this factory will be able to supply all the requirements of cables for the Posts and Telegraphs?

**Shri K. C. Reddy:** The factory is designed to manufacture only one type of cable. So far as that type is concerned, at the time of the project report, it was intended to supply all the requirements. Now the demand of the Posts and Telegraphs Department has increased. We are trying to see how best we could meet it.

**PRIME MINISTER'S NATIONAL RELIEF FUND**

**\*618. Shri D. C. Sharma:** Will the Prime Minister be pleased to state:

(a) the total amount received towards the Prime Minister's National Relief Fund from the 1st December, 1953 to date;

(b) the purposes for which expenditure was incurred therefrom; and

(c) through what agencies this expenditure was incurred?

**The Deputy Minister of External Affairs (Shri Anil K. Chanda):** (a) The total contributions received in the Prime Minister's National Relief Fund (General and Food Relief accounts) from the 1st December 1953 to 28th February 1954, have amounted to Rs. 41,600-4-6.

(b) During the same period, a sum of Rs. 42,940-9-11 has been paid out of the Prime Minister's National Relief Fund, primarily for relief of displaced persons, relief of distress caused by natural calamities, etc.

(c) the normal practice is to place sums of money at the disposal of Governors and/or Chief Ministers of States for affording relief at their discretion. Some amounts are given to organisations engaged in relief work.

**Shri D. C. Sharma:** May I know if it is a permanent Fund or it is only meant for emergency purposes?

**Shri Anil K. Chanda:** The Fund has been in existence for some time past. I am not in a position to say how long it will continue.

**Shrimati Kamalendu Mati Shah:** Has all the money collected been spent?

**Shri Anil K. Chanda:** I am not in a position to say what amount still remains in the Fund. It is a running account. Money comes in, and goes out.

**Shri Sadhan Gupta:** May I know as to how much was realised from the shows put up by the ballet team that visited this country from the Soviet Union?

**Shri Anil K. Chanda:** I am afraid I have not got the information.

**Shri D. C. Sharma:** What was the highest amount of donation and the lowest amount of donation?

**Shri Anil K. Chanda:** I have not got that figure.

**GOA**

**\*619. Shri Gidwani:** Will the Prime Minister be pleased to state whether the attention of Government has been drawn to a press Report to the effect that the Government of Goa is resorting to a legislative decree with the intention of compelling individuals to render services and surrender property to the State under certain circumstances?

**The Deputy Minister of External Affairs (Shri Anil K. Chanda):** Yes. By a decree published by the Portuguese Administration in Goa on the 24th December 1953, bringing into effect a law promulgated in Portugal in 1913, the local military authorities were granted powers to requisition property including residential buildings as well as transport vehicles, and to draft for compulsory service doctors, technicians, etc., whose services might be required in a national emergency.

**Shri Gidwani:** For what purposes are these things being used?

**Shri Anil K. Chanda:** This question should really be directed to the Portuguese Government. I think, to intimidate the people there.

**Shri Gidwani:** Are the Government aware that a Canadian ship loaded with arms arrived in Goa only a few days back?

**Shri Anil K. Chanda:** We have information that during the last few months,